


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**


APPLICATION NUMBER : 91/16  
PETITION NUMBER : TP 54/17  
NAME OF THE PETITIONER (S) : ETA ENGINEERING PVT. LTD.  
NAME OF THE RESPONDENT (S) : NITESH RESIDENCY HOTELS PVT. LTD.  
UNDER SECTION : 433(e) / 433(f)


S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1	ABHINAV V for INDUS LAW <del>080 4072 6600</del> 080 4072 6600 9972139416	Petitioner	
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Shri Abhinav V of Indus Law appeared on behalf of the petitioner. He requested time to file 2 sets of copies and to comply Rule 3 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents. He is directed to serve notice on the respondents by collecting the same from the Registry.

Posted to 20.03.2017 at his request.

  
MEMBER (J)

  
MEMBER (T)